Annexure-5

Name of the corporate debtor: M/s. Gupta Dyeing and Printing Mills Pvt. Ltd.**; Date of commencement of liquidation:** 19.12.2019**; List of stakeholders as on:** 29.12.2020

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered bylien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Employee's State Insurance Corporation	-	-	24.01.2020	1,20,80,940.00	1,20,80,940.00	Unsecured	-	-	-	-	-	-	-	Admitted
2	Deputy Commissioner of Custom	-	-	23.01.2020	20,26,96,779.00	20,26,96,779.00	Unsecured	-	-	-	-	-	-	-	Admitted
3	Sales Tax Department	-	-	20.02.2020	3,13,70,139.00	3,13,70,139.00	Unsecured	-	-	-	-	-	-	-	Admitted